

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

28

Company Appeal No. 04/(MAH)/2015

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla  
V/s.  
M/s. Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Bhupesh Dhumathkar i/b LMT Law Practice	Appellant	

ORDER

Company Appeal No. 04/58, 59/NCLT/MB/MAH/2015

At request of the Petitioner's Counsel, list this matter on 15.09.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)